- <c) Main reason for shortfall in hydro generation has been low rainfall, thereby resulting in reduced inflows from the catchments of hydro stations.
- (d) Some states are expected to have shortfall in hydro generation which is likely to be compensated by additional thermal generation.

## Nuclear power generation by Reliance and NTPC

1545. SHRI RAVI SHANKAR PRASAD: SHRI B.J. PANDA:

Will the Minister of POWER be pleased to state:

- (a) whether it is fact that Reliance and NTPC propose to go for Nuclear generation;
- (b) if so, the details thereof; and
- (c) how far this will help to tide over power shortage in the country and provide power at affordable rates?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) to (c) In so far as the National Thermal Power Corporation (NTPC) is concerned, its Corporate Plan (2002-2017) envisages that during the 12th Plan period, it might consider the option of adding about 2000 MW of nuclear capacity. In this regard, NTPC has recently taken up the matter with Department of Atomic Energy. The issue is at a very nascent stage and no specific proposal has been made by NTPC. As regard Reliance (M/s. Reliance Energy Ltd.), no specific proposal to set up a nuclear power generating station has been received from Reliance, either by Ministry of Power or by the Department of Atomic Energy.

## Permission to NTPC to raise funds from open market borrowings

1546. SHRI RUDRANARAYANPANY: SHRI VIJAY J .DARDA: SHRI BALWANT *alias* BALAPTE:

Will the Minister of POWER be pleased to state:

(a) whether Government has decided to allow the NTPC to raise funds

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by way of open market borrowings etc., to meet the situtation caused by accumulated losses incurred by SEBs;

- (b) if so, Government's decision in this regard and how much of funds are to be so raised by NTPC;
- (c) the position of outstanding amounts from various SEBs and how much each SEB owe to NTPC; and  $\frac{1}{2}$
- (d) what efforts are being made to ensure that outstanding amounts from SEBs are recovered in a time-bound programme, i.e. within coming three years?

## THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) No, Sir.

- (b) Does not arise.
- (c) Details of outstanding amount from State Electricity Boards (SEBs)/ Power Utilities as on 30.06.2004 are given below:

State Electricity Boards/Power Utilities	Total outstanding dues as on 30.06.2004 (Rupees in Crores)
Chhattisgarh State Electriicity Board, Chhattisgarh.	220.18
Bihar State Electricity Board, Bihar	925.04
Jharkhand State Electricity Board, Jharkhand	577.83
Delhi Electric Supply Undertaking, Delhi	1310.83
Powergrid	2.73
Others	66.16

<sup>(</sup>d) Implementation of one Time Statement for securitization of SEBs dues payable to Central Public Sector Undertakings, enhancement of Letter of Credits by SEBs & Power Utilities, interaction with SEBs are the steps taken to ensure recovery of outstanding amount.